SHRI MADHUSUDAN MISTRY: Sir, yesterday, after the recess, a discussion on General Budget was listed. Today, after the recess, Supplementary Demands for Grants (Railways) 2016-2017 and the Discussion on the Working of Ministry of Railways is listed. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: That is only to be laid. ...(Interruptions)...

SHRI MADHUSUDAN MISTRY: Have the Government done away with the discussion on the Budget? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: That is only to be laid. ...(*Interruptions*)... Sit down. ...(*Interruptions*)... It is only to be laid. It is not for discussion. ...(*Interruptions*)...

श्री नरेश अग्रवाल (उत्तर प्रदेश)ः सर, मेरा रूल २६७ के तहत नोटिस है।

MR. DEPUTY CHAIRMAN: I will call you. ...(Interruptions)... I am calling you. ...(Interruptions)...

SHRI NARESH AGRAWAL: You will call me. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: About your Rule 267 notice, you are being allowed Zero Hour submission. ...(Interruptions)...

SHRI NARESH AGRAWAL: Under which rule? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Nareshji, ...(Interruptions)... Nareshji, we thought ...(Interruptions)... It is okay. ...(Interruptions)...

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): Under U.P. rule, 325! ...(Interruptions)...

MR. DEPUTY CHAIRMAN: You got the rule? ...(Interruptions)...

SHRI NARESH AGRAWAL: Yes, I have got. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Now, Zero Hour submissions. ...(Interruptions)... Shri Sharad Yadav. आपका रूल 267 का नोटिस कंवर्ट कर दिया है।

MATTERS RAISED WITH PERMISSION

Plight of farmers due to inefficient system of procurement of wheat and pulses by the Government

श्री शरद यादव (बिहार)ः सर, मैं आज एक महत्वपूर्ण मामले को उठा रहा हूं। इस समय देश में फसल के लिए मौसम ने पूरी तरह से साथ दिया है और किसानों की मेहनत से देश

[श्री शरद यादव]

भर में बम्पर फसल हुई है। पूरे देश में प्रोक्योरमेंट हो रहा है। मैं एक बात कहना चाहता हूं कि प्रोक्योरमेंट सीमित जगह होता है, वह पूरे देश में नहीं होता है। इसके चलते देश भर में डिस्ट्रेस सेल बड़े पैमाने पर होने वाली है। अभी जो खरीद हो रही है, वह मध्य प्रदेश और गुजरात में हो रही है। इसके बाद बिहार है, उत्तर प्रदेश है, हरियाणा है, राजस्थान है, महाराष्ट्र है, जहां बड़े पैमाने पर गेहूं की खरीद होनी है। इन सारे सूबों में हम एमएसपी घोषित करते हैं, सारे देश के प्रोक्योरमेंट के लिए हम घोषित करते हैं कि मिनिमम सपोर्ट प्राइस यह है। गेहूं का मिनिमम सपोर्ट प्राइस 1,625 रुपए प्रति क्विंटल है, लेकिन पूरे बाजार में 1,550 रुपए प्रति क्विंटल बिक रहा है। यह हालत है गेहूं की! आगे आने वाले समय में बड़े पैमाने पर गेहूं बाजार में आने वाला है। पूरे देश में बड़े पैमाने पर बम्पर क्रॉप है, बहुत गेहूं पैदा हुआ है। उस समय किसान की बूरी हालत होगी। किसान ने किसी तरह से, कई दिक्कतों को पार करते हुए अपने खेत को खाली नहीं रहने दिया। हमारी सरकार में, चाहे यूपीए की सरकार थी, चाहे एनडीए की सरकार है, हमने बहुत प्रयास करके बड़े पैमाने पर पैसे को खर्च करके दाल के उत्पादन को तीस फीसदी बढ़ाया है, लेकिन में आश्चर्य के साथ कहना चाहता हूं कि तीस फीसदी दाल जो हमने उगायी है, किसानों को प्रेरित करके उत्पादन बढ़ाया है, आज हालत यह है कि जो एमएसपी हमने घोषित किया है, उसमें 4,575 रुपए प्रति क्विंटल उड़द का है, हमने मूंग का एमएसपी 4,850 रुपए प्रति क्विंटल घोषित किया है और अरहर का एमएसपी 4,625 रुपए प्रति क्विंटल घोषित किया है। सारे देश में जहां-जहां दाल है, उसमें से एक इलाका है, जिसको मैं जानता हूं, जहां मैं पैदा हुआ और जहां से मैं चुनाव लड़ता हूं, कोसी में जो अरहर की दाल है, उसका एमएसपी है ...(समय की घंटी)... उससे distress sale हो रही है। ...(व्यवधान)...

श्री उपसभापतिः टाइम समाप्त हो गया है।

श्री शरद यादवः मैं निवेदन करना चाहता हूं कि उसके बाद दाल और गेहूं का इम्पोर्ट आप ज़ीरो ड्यूटी पर कर रहे हैं। ...(व्यवधान)...

श्री हुसैन दलवई (महाराष्ट्र)ः सर, मैं माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्रीमती विप्लव ठाकुर (हिमाचल प्रदेश)ः सर, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करती हूं।

श्री पी. एल. पुनिया (उत्तर प्रदेश)ः सर, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्रीमती कहकशां परवीन (बिहार)ः सर, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करती हूं।

श्री नरेश अग्रवाल (उत्तर प्रदेश)ः सर, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री किरनमय नन्दा (उत्तर प्रदेश) : सर, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री रिव प्रकाश वर्मा (उत्तर प्रदेश)ः सर, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री हरिवंश (बिहार)ः सर, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री अली अनवर अंसारी (बिहार)ः सर, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री रणविजय सिंह जूदेव (छत्तीसगढ़)ः सर, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री नीरज शेखर (उत्तर प्रदेश)ः सर, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

डा. अनिल कुमार साहनी (बिहार)ः सर, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री सुरेंद्र सिंह नागर (उत्तर प्रदेश)ः सर, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री मोहम्मद अली खान (आंध्र प्रदेश)ः सर, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

† جناب محمد علی خان(آندهراپردیش): سر، میں بھی مانیئے سدسئیے کے ذریعہ اٹھائے گئے موضوع سے خود کو سمبد کرتا ہوں۔

SHRI K. K. RAGESH (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI RITABRATA BANERJEE (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI RIPUN BORA (Assam): Sir, I also associate myself with the matter raised by the hon. Member.

MR. DEPUTY CHAIRMAN: Okay. All are supporting. ...(Interruptions)... All MPs who support, their names may be entered. ...(Interruptions)...

श्री नीरज शेखरः इम्पोर्ट ड्यूटी खत्म कर दी है। ...(व्यवधान)...

श्री शरद यादवः एक तरफ आप दाल का उत्पादन करा रहे हैं, दूसरी तरफ आप इम्पोर्ट कर रहे हैं। ...(व्यवधान)...पूरे का पूरा विदेश से दाल और गेहूं ...(व्यवधान)...

[†] Transliteration in Urdu script.

श्री उपसभापतिः ठीक है, शरद जी। नरेश अग्रवाल जी। ...(व्यवधान)... शरद जी, ठीक है। हो गया।

श्री शरद यादवः आप हम पर ...(व्यवधान)... गेहूं की बम्पर फसल ...(व्यवधान)... इसके बाद ज़ीरों ड्यूटी पर ...(व्यवधान)...

श्री उपसभापतिः शरद जी, ठीक है। टाइम हो गया। ...(व्यवधान)... टाइम हो गया है। आप बोल चुके हैं। ...(व्यवधान)...

SHRI TAPAN KUMAR SEN (West Bengal): We associate and demand that the Government must revoke its order to import wheat on zero duty. ...(Interruptions)... We demand that the Government must respond...(Interruptions)...

प्रो. राम गोपाल यादव (उत्तर प्रदेश)ः यहां पर इतनी दाल है और आप बाहर से मंगा रहे हैं। यहां वालों को पैसा नहीं मिल पा रहा है, किसान आत्महत्या कर रहा है। यह गलत पॉलिसीज़ की वजह से है। गवर्नमेंट इन्हें चेंज करे। यहां पर जो उत्पादन हो, उसको सरकार प्रोत्साहन दे। बाहर से मंगाने के बजाय आप यहां के उत्पादन को और किसान को प्रोत्साहन दें। ...(व्यवधान)...

श्री शरद यादवः दाल भी मंगा रहे हैं। ...(व्यवधान)...

प्रो. राम गोपाल यादवः मैं दाल की ही बात कर रहा हूं।

SHRI SITARAM YECHURY (West Bengal): Sir, this Government assumed office by promising to pay one-and-a-half times the cost of production as the Minimum Support Price. Instead of doing that they are importing from outside at a higher price giving our farmers less than the MSP... ...(Interruptions)...

MR. DEPUTY CHAIRMAN: I think... ...(Interruptions)...

SHRI SITARAM YECHURY: No, listen, Sir, one minute.

MR. DEPUTY CHAIRMAN: You can discuss it in a general.... ... (Interruptions)...

SHRI SITARAM YECHURY: This leads to farmers' suicide. ...(Interruptions)... I associate myself with Shri Sharad Yadav.

THE MINISTER OF URBAN DEVELOPMENT; THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI M. VENKAIAH NAIDU): Mr. Deputy Chairman, Sir, I have a submission please. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Okay, listen to the Minister. ...(Interruptions)...

SHRI SITARAM YECHURY: One minute, Sir, let me complete. ...(Interruptions)... So, they must immediately stop the zero duty imports, pay our farmers what they

promised, that is, one-and-a half times the MSP, so that they can stop the distress suicides. ...(Interruptions)...

श्री शरद यादवः पूरा सूनिए। ...(व्यवधान)... संसदीय कार्य मंत्री ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Okay, now the Minister. ...(Interruptions)... Please. ...(Interruptions)...

THE LEADER OF THE OPPOSITION (SHRI GHULAM NABI AZAD): Sir, hon. Deputy Chairman, Sir, we want a discussion on this. ...(Interruptions)...

श्री शरद यादवः एलओपी कुछ कह रहे हैं। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: He wants to react. ...(Interruptions)...

SHRI M. VENKAIAH NAIDU: If they feel that it is a serious issue then they should give notice and the Chair should allow. ...(*Interruptions*)... We have no problem in discussing this issue. ...(*Interruptions*)...

SHRI GHULAM NABI AZAD: Sir, we want a discussion on this. ...(Interruptions)...

SHRI M. VENKAIAH NAIDU: My point is, you allowed the Zero Hour and then, one after another, everybody starts making comments and also attributes motives on this Government and questions the Government. ...(Interruptions)... It is not fair. ...(Interruptions)... But what I have to say is this. I say that you want discussion, you can have it.

MR. DEPUTY CHAIRMAN: You can react also. ...(Interruptions)...

SHRI M. VENKAIAH NAIDU: Sir, I can assure the House... ...(Interruptions)...

SHRI TAPAN KUMAR SEN: Zero Hour is the right of Members. ...(Interruptions)...

SHRI M. VENKAIAH NAIDU: You can't make such a running commentary like this. ...(Interruptions)... This is not the way. ...(Interruptions)...

SHRI SITARAM YECHURY: In Zero Hour, we have the right to criticise the Government. ...(Interruptions)...

SHRI GHULAM NABI AZAD: This is their right. ...(Interruptions)... This is their right. ...(Interruptions)...

SHRI M. VENKAIAH NAIDU: They cannot shout like this. ...(Interruptions)... They cannot shout like this. ...(Interruptions)... Sir, Members standing here and shouting, is not good. This Government has increased the MSP of Dal and pulses. ...(Interruptions)...

श्री गुलाम नबी आज़ादः ये * आए हैं। अच्छा भला चल रहा था ...(व्यवधान)... The Parliamentary Affairs Minister is here. ...(Interruptions)...

† جناب غلام نبی ا زاد: یہ * ا ئے ہیں۔ اچھا بھلا چل رہا تھا۔۔۔(مداخلت)۔۔۔ دی یارلیمنٹری افئیرس منسٹر اِز ہئیر۔۔۔(مداخلت)۔۔۔

MR. DEPUTY CHAIRMAN: Now, the point is... ... (Interruptions)...

SHRI GHULAM NABI AZAD: Let the Parliamentary Affairs Minister speak. ...(Interruptions)...

SHRI M. VENKAIAH NAIDU: Please allow me. ...(Interruptions)... You allowed them... ...(Interruptions)...

MR. DEPUTY CHAIRMAN: I am allowing you. ...(Interruptions)... I have already given the floor to you. ...(Interruptions)...

SHRI M. VENKAIAH NAIDU: Sir, they don't want any answer. If they want... ...(Interruptions)... They don't want any answer. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Don't get angry. ...(Interruptions)... Let us hear what the Minister is saying. ...(Interruptions)...

SHRI SITARAM YECHURY: Sir, the hon. Minister is wrong. ...(Interruptions)...

SHRI GHULAM NABI AZAD: Mr. Deputy Chairman, Sir. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Listen. ...(Interruptions)... Let us listen... ...(Interruptions)... Let us hear the Minister...(Interruptions)...

SHRI M. VENKAIAH NAIDU: Sir, the Government has formed a Committee. ...(Interruptions)... There is a Committee which is looking into this. ...(Interruptions)...

SHRI GHULAM NABI AZAD: Mr. Deputy Chairman, Sir, we take strongest objection to this ...(*Interruptions*)... This objection has ...(*Interruptions*)...

SHRI SITARAM YECHURY: Sir, they cannot... (Interruptions)...

MR. DEPUTY CHAIRMAN: Yechuryji, please listen.

SHRI GHULAM NABI AZAD: He has no right to (Interruptions)...

MR. DEPUTY CHAIRMAN: I would say, first listen to the Minister. Then I will allow you. ...(Interruptions)...

^{*}Expunged as ordered by the Chair.

[†]Transliteration in Urdu script.

श्री सुरेंद्र सिंह नागरः इसका क्या मतलब है? ...(व्यवधान)...

SHRI GHULAM NABI AZAD: They are their rights. ...(Interruptions)... The Zero Hour is meant for that. ...(Interruptions)...

SHRI SITARAM YECHURY: How can you say that? In Zero Hour, we have the right to question the Government. ...(*Interruptions*)... We have the right to criticize the Government. ...(*Interruptions*)...

SHRI GHULAM NABI AZAD: Why should the hon. Minister intervene unnecessarily? ...(Interruptions)... There should be a discussion. ...(Interruptions)... It is none of the job of the Minister. ...(Interruptions)... This is too much. ...(Interruptions)...

श्री उपसभापतिः आप बैठ जाइए। Yechuryji, please sit down. ...(Interruptions)...

श्री एम. वेंकैया नायडुः ऐसा नहीं चलेगा। ...(व्यवधान)... ऐसा नहीं चलेगा। ...(व्यवधान)...

श्री नीरज शेखरः सर, उनको भी बोलिए। ...(व्यवधान)...

SHRI GHULAM NABI AZAD: You are habitual. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: All of you please resume your seats. ...(*Interruptions*)... All of you please resume your seats. ...(*Interruptions*)... Please resume your seats. I would request the Members, please resume your seats. ...(*Interruptions*)...

SHRI GHULAM NABI AZAD: We have no problem with the other Ministers. ...(Interruptions)...

SHRI M. VENKAIAH NAIDU: Sir, Shri Sharad Yadav has raised an issue. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Please resume your seats. ...(Interruptions)...

SHRI GHULAM NABI AZAD: He always creates a problem. ...(Interruptions)...

SHRI M. VENKAIAH NAIDU: He has raised an important issue. Sir, the Government, a Group of Ministers is discussing this issue and we will take appropriate action at an appropriate time. But don't make allegations. ...(Interruptions).... This is the Executive ...(Interruptions).... This is what I want to say. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Please resume your seat. ...(Interruptions)...

SHRI TAPAN KUMAR SEN: Don't call Members' submission as a running commentary. You are undermining ...(Interruptions).... You have no right to call it a running commentary. ...(Interruptions)...

श्री शरद यादवः उपसभापति महोदय ...(व्यवधान)...

श्री उपसभापतिः शरद जी, बैठ जाइए। ...(व्यवधान)... शरद जी, बैठ जाइए। ...(व्यवधान)...

श्री शरद यादवः नौ हजार करोड़ रुपया कहां गया? ...(व्यवधान)... देश तबाह हो जाएगा। ...(व्यवधान)...

श्री उपसभापतिः आप बैठ जाइए। मेरा अनुरोध है कि आप बैठ जाइए। ...(व्यवधान)...

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): Hon. Deputy Chairman, Sir, we are ready for a discussion. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: I am not allowing anybody. I am not allowing the Minister also. Sit down. Please listen to me. We have to be very clear that when MPs raise certain important matters, it is natural in Parliament that other MPs may stand up and react, either against or in favour. This is all part of Parliamentary practice. That is one thing. That is what happened here. And the Minister has always a right and occasion to reply. ...(Interruptions)... Now it is good that... ...(Interruptions)... Listen. ...(Interruptions)... Please. ...(Interruptions)... What is this? ...(Interruptions)... Please don't make such comments. When a Minister stands up to respond, it is the duty of the Members to listen to the Minister also so that...(Interruptions)... Please sit down. ...(Interruptions)... You listen to me. ...(Interruptions)... First listen to me, ...(Interruptions)...

श्री नीरज शखरः सर, व क्यों खड़ हो रह ह? ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: You listen to me. ...(*Interruptions*)... Please don't do that. ...(*Interruptions*)... When MPs raise important issues...(*Interruptions*)...

THE MINISTER OF CHEMICALS AND FERTILIZERS AND THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI ANANTH KUMAR): Sir, ...(Interruptions)...

MR. DEPUTY CHAIRMAN: I will allow you. ...(Interruptions)... When MPs raise important issues, it is natural for the Ministers to react and the Ministers

Minister should react. I myself was an MP, Lok Sabha, for a long time, for 20 years. When I raised a point, I always expected the Minister to react. So when a Minister reacts, the MPs should listen to it, instead of making noise. That is what I am saying. Now, Shri Ananthkumar wants to react. ...(Interruptions)...

SHRI SITARAM YECHURY: Sir, ...(Interruptions)...

MR. DEPUTY CHAIRMAN: You have already spoken. ...(Interruptions)... Now, should featest is my view. (Interruptions)... Please. What are you doing? The Shri Ananthkumar.

SHRI ANANTHKUMAR: Hon. Deputy Chairman, Sir, ...(Interruptions)...

SHRI GHULAM NABI AZAD: It is either the concerned Minister and, in absence of the concerned Minister, the Parliamentary Affairs Minister represents the Government.

MR. DEPUTY CHAIRMAN: No; he is the Parliamentary Affairs Minister.

SHRI GHULAM NABI AZAD: He is not the Parliamentary Affairs Minister.

MR. DEPUTY CHAIRMAN: No. Shri Ananthkumar is the Parliamentary Affairs Minister. ...(*Interruptions*)... Ministers work on collective responsibility.

SHRI SITARAM YECHURY: Sir, one second. Sir, you are right. ...(*Interruptions*)... You are right that we should listen to the Minister. You are absolutely right.

MR. DEPUTY CHAIRMAN: So, now you listen to the Minister.

SHRI SITARAM YECHURY: But the Minister cannot tell us that what we are raising against the Government is irresponsible. We have the right to raise and criticize the Government. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Yes; certainly, I said that.

SHRI SITARAM YECHURY: He said that in Zero Hour they are going on attacking the Government and raising issues. This is our right. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: No, no. You can attack the Government also. No problem. ...(Interruptions)...

SHRI SITARAM YECHURY: This is our right. Please correct that.

MR. DEPUTY CHAIRMAN: Criticising the Government is a right of the Members. There is no problem.

SHRI SITARAM YECHURY: Exactly. Please correct that.

MR. DEPUTY CHAIRMAN: Yes; Members can do that.

SHRI ANANTHKUMAR: Sir, the hon. Leader of the Opposition, Shri Ghulam Nabi Azad... He is a senior leader and experienced parliamentarian ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Shall I proceed with Zero Hour submissions?

SHRI ANANTHKUMAR: One minute, Sir. Ghulam Nabi Azadji is a senior leader, our LoP and an experienced parliamentarian, and all other senior Members of the House know the procedure of the House that if any senior Member of the Union Cabinet like Shri Venkaiah Naidu intervenes, he can definitely represent the Government and speak in the House. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: I accept that. ...(Interruptions)... I said that it is a collective responsibility, it can be done. I have already made it clear. Please sit down.

SHRI TAPAN KUMAR SEN: Will you certify what the hon. Minister, Shri Venkaiah has said that we are giving our running commentary through the issues raised by the hon. Members? He can't say that we are giving running commentary to accuse the Government.

MR. DEPUTY CHAIRMAN: I will go through the record, and if there is anything to be expunged, I will do it. ...(*Interruptions*)... Shri Naresh Agrawal. I would request Members; let us proceed with Zero Hour submissions. There are 13 notices.

Surcharge on digital payments after demonetisation

श्री नरेश अग्रवाल (उत्तर प्रदेश)ः माननीय उपसभापित जी, इस सरकार ने नोटबंदी और डिजिटल इंडिया के निर्णय लिए। यह ठीक है कि आप नोटबंदी पर जनता को फुसलाने में सफल हो गए। मैं आपको बधाई देता हूं, लेकिन इन्होंने डिजिटल इंडिया के बारे में दो-तीन घोषणाएं कीं। उनमें एक यह कि जो पेट्रोल पम्प पर कार्ड से पेमेंट करेगा, उस पर प्युअल सरचार्ज नहीं लगेगा। इन्होंने कहा कि प्युअल सरचार्ज कंपनीज बियर करेंगी, लेकिन जिन्होंने कार्ड से पेमेंट किया, उन पर दो परसेंट सरचार्ज लग गया। यहां तक कि बैंकों ने यह ऑर्डर दे दिया कि अगर महीने में तीन से पांच बार निकासी करोगे तो 50 से 150 रुपए चार्ज लगेगा। सर, कभी बैंकों ने सरचार्ज नहीं लिया क्योंकि इस देश में विदेशों जैसा ट्रेडीशन नहीं रहा। सरकार ने बैंकों को एडवाइस भी दी, लेकिन उसे बैंकों ने उसे नहीं माना। मैं नहीं समझ पाया कि सरकार की यह एडवाइस किस तरह की थी?

सर, मैं कहूंगा कि Paytm के मालिक को सरकार का वरद हस्त प्राप्त था। मैं उसका नाम नहीं लेना चाहूंगा। श्रीमन्, 2010 से 2017 तक कैपिटल वैल्यू 3 बिलियन थी। उसने सोचा था कि हम 2017 तक इसे 5 बिलियन करेंगे, लेकिन 4 महीने पहले ही उसकी यह वैल्यू 5 बिलियन हो गयी। उसे इतना पेमेंट किस ने किया? उसे क्यों बढ़ाया गया? चाइना की इस कंपनी को हिन्दुस्तान में सरकार की शह पर एक व्यक्ति को उसकी एजेंसी दिलाकर यहां Paytm को लागू कर के सरकार ने करोड़ों रुपया उसे दिलवाया।

श्रीमन्, मैं इसका विरोध करता हूं। अगर आप देश में डिजिटल इंडिया की बात कर रहे हैं, आप इस देश में गरीबों द्वारा कार्ड से पेमेंट किए जाने को बढ़ावा देने की बात कर रहे हैं, तो फिर सरचार्ज, फ्युअल चार्ज और Paytm का चार्ज, बैंकों का चार्ज वगैरह लगाते जाएंगे, तो यह तो एक तरह से सरकार के कमाने का और लोगों के कमाने का धंधा हो गया। मैं चाहूंगा कि इस बारे में सरकार को स्थित स्पष्ट करना चाहिए कि उसकी नीति क्या है? श्रीमन्, जनता में इस बारे में भ्रम है। श्रीमन्, लोगों का पैसा कट रहा है, उन्हें फ्युअल कंपनी पैसा नहीं दे रही है, लोगों की जेब से पैसा जा रहा है। इस तरह से तो आपका डिजिटल इंडिया कार्यक्रम फेल हो जाएगा। मैं जानना चाहूंगा कि सरकार इस बारे में क्या कहना चाहती है और उस की नीति क्या है?

श्री किरनमय नन्दा (उत्तर प्रदेश): महोदय, मैं इस विषय से अपने आपको सम्बद्ध करता हूं।